Date of T.A. No. 647/86. Order 16.7.90. *

Orders

None present for the applicant.

Mr. R.N. Mathur, counsel for respondents no. 1 to 3.

It is noticed that none has appeared for the applicant m from 12.9.89 onwards even though the matter was adjourned four or five times.

The T.A. is, accordingly, dismissed in default for non-prosecution on the part of the applicant.

(T.S. Oberoi) Judl. Member

(Kaushal Kumar) Vice-Chairman

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